



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,2nd April 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
52	<a href="#">WP(C)/4127/2024</a> FIXED	KUMUD CHANDRA KALITA <b>Versus</b> THE UNION OF INDIA AND ANR	DR. P AGARWAL MR. B J DAS	MR. G PEGU(CGC) DY.S.G.I.
<b>ORDERS</b>				
53	<a href="#">I.A.(Civil)/1005/2025</a> B/O in <a href="#">WP(C)/1216/2025</a> <b>WITH</b> <a href="#">WP(C)/1216/2025</a>	DR. MILANJIT BHATTACHRYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.  DR MILANJIT BHATTACHRYYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K GOSWAMI MR. I CHOWDHURY SR ADV  MR S SARMA MR. U K GOSWAMI MR. I CHOWDHURY SR ADV	GA, ASSAM SC, P H E  GA, ASSAM SC, P H E

LEAVE NOTE OF ADVOCATES FOR 02/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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19)	MR I HASSAN	01-04-2025	To	05-04-2025
20)	MR. S P ROY	02-04-2025	To	02-04-2025
21)	MR A KAKOTI	02-04-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
43	<a href="#">CRP(IO)/115/2025</a> B/O	SHRI KAMAL KUMAR CHANGKAKOTI <b>Versus</b> NORTH LAKHIMPUR BENGALI ASSOCIATION ALIAS BENGALI ASSOCIATION ALIAS NITYA MANDIR	MR K AGARWAL MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. T SARMA	

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 19**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### BAIL HEARING (BA)

56	<a href="#">Bail Appln./445/2025</a> BA 329/2025(D/O),WITH CASE RECORD(SCANNED COPY), FIXED	KHALID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 21**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
52	<a href="#">Intest.Cas./7/2016</a> WITH LCR, B/O	SMTI JONALI PAUL <b>Versus</b> SMTI MAMONI PAUL and 5 ORS	MR.B D DEKA MR.P DEKA MR.A CHETIA	MR. R K JAIN MR. R K JAIN TULIKA BORAH(R-4) MS. T BORA
53	<b>WITH</b> <a href="#">Intest.Cas./2/2017</a> WITH LCR	SMTI JONALI PAUL <b>Versus</b> SMTI MAMONI PAUL and 5 ORS	MR.B D DEKA MR.P DEKA MR.A CHETIA	MR. R K JAIN MS. T BORA

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# The Gauhati High Court, At Guwahati

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ SUPPLEMENTARY CAUSELIST -I ]

[ FOR WEDNESDAY, THE 2<sup>ND</sup> DAY OF APRIL, 2025 ]

**BEFORE**

**HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR**

**[COURT NO: 23]**

**[ COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
FROM THE PRINCIPAL SEAT**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I ]**

## **ORDERS**

- |                                                           |                                                                                                         |                                                                        |                                                                                   |
|-----------------------------------------------------------|---------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------|-----------------------------------------------------------------------------------|
| 1. ELECTION PET. 10/2024<br>(FIXED)                       | TABA TEDIR<br><b>VERSUS</b><br>TOKO TATUNG                                                              | KHOGEN BUI<br>T TORUM<br>PARSWAJYOTI<br>DAS NAIR<br>H RAHMAN<br>G ALAM | DICKY PANGING<br>DAINA TAMUK<br>DOGE LONA<br>KIRMAR ADO<br>TOKGE DARIN<br>MARGE D |
| <b>WITH</b><br>I.A.(C) 192/2024<br>IN ELECTION<br>10/2024 | PET. THE DEPUTY COMMISSIONER<br>CUM DISTRICT ELECTION<br>OFFICER<br><b>VERSUS</b><br>TABA TEDIR AND ANR | TETO TABA<br>D CHADA                                                   | TAR TORUM                                                                         |
| <b>WITH</b><br>I.A.(C) 241/2024<br>IN ELECTION<br>10/2024 | PET. TOKO TATUNG<br><b>VERSUS</b><br>TABA TEDIR                                                         | TOKGE DARIN                                                            | TAR TORUM                                                                         |
| <b>WITH</b><br>I.A.(C) 14/2025<br>IN ELECTION<br>10/2024  | PET. TOKO TATUNG<br><b>VERSUS</b><br>TABA TEDIR                                                         | DICKY PANGING                                                          | TAR TORUM                                                                         |
| <b>WITH</b><br>I.A.(C) 86/2025<br>IN ELECTION<br>10/2024  | PET. TOKO TATUNG<br><b>VERSUS</b><br>TABA TEDIR                                                         | DOGE LONA                                                              | TAR TORUM                                                                         |